

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SSPECIAL LEAVE PETITION (CRIMINAL) Diary No.26252/2022

(Arising out of impugned final judgment and order dated 02-08-2022 in CRMBA No. 1612/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SIDHIQUE KAPPAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-08-2022 This petition was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Haris Beeran, Adv.(Orally mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by the learned counsel appearing for the petitioner seeking urgent listing of the matter, we deem it appropriate to direct the Registry to list the matter on Friday, the 26th August, 2022 before an appropriate Bench.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)